

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2023

ORDER NO. 13 of 2023


Hon'ble President is pleased to partially modify the roster order no. 215 of 2022 for **CESTAT, New Delhi** on **24.01.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 24.01.2023	Hon'ble Mr. Justice Dilip Gupta, President	Chamber Work
On 24.01.2023	Mr. P. V. Subba Rao, Hon'ble Member (Technical) and Ms. Binu Tamta, Hon'ble Member (Judicial)	Customs and Service Tax Division Bench matters
On 24.01.2023	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Member, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2023

ORDER NO. 14 of 2023

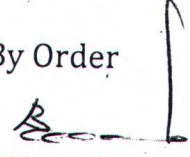
Hon'ble President is pleased to partially modify the roster order no. 218 of 2022 for CESTAT, Bangalore from 24.01.2023 to 27.01.2023 as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 24.01.2023 to 27.01.2023	Mr. P. A. Augustian, Hon'ble Member (Judicial)	Single Member matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 23.01.2023

ORDER NO. 15 of 2023

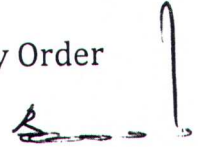
Hon'ble President is pleased to partially modify the roster order no. 215 of 2022 for **CESTAT, New Delhi** on **25.01.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 25.01.2023 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping Matters

Note:

1. On 25.01.2023 and on subsequent days, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over. The Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken up by Mr. Anil Choudhary, Member (Judicial) during the hearing of Anti-Dumping cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Bineesh Kumar K. S.)
Registrar

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Deputy Registrar